

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.375**  
TO BE ANSWERED ON THE 15<sup>TH</sup> SEPTEMBER, 2020

**DAMAGE TO AGRICULTURAL LAND DUE TO FLOOD**

375. SHRIMATI APARAJITA SARANGI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken stock of the damage caused to agricultural land and produce due to floods in various parts of Odisha, if so, the details thereof;
- (b) whether the Government is planning on introducing any special packages to help rehabilitate and compensate the farmers in Odisha for their losses; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR)

(a) to (c): In the eventuality of natural calamities, the State Governments are empowered to initiate necessary relief measures from State Disaster Response Fund (SDRF), which is readily available with them. Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF), on receipt of Memorandum from State Governments and in accordance with extant norms and procedures.

As per the information from Ministry of Home Affairs, the State Government of Odisha has reported crop loss of 454250 ha in 27 districts in the wake of flood during current monsoon season. However, the State Government has not submitted any memorandum seeking financial assistance from NDRF in the wake of flood, so far.

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